

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 396 of 2020

IN THE MATTER OF:

K.B. Polychem (India) Ltd.

....Appellant

Versus

Rapt Industries Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Shailendra Kumar, Advocate

For Respondent:

O R D E R

05.03.2020: Due to paucity of time this matter could not be taken up.
Post this Appeal 'For Admission (Fresh Case)' on **16th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn